

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

135. C.P.(IB)-203(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **27.06.2024**

NAME OF THE PARTIES: Invent Assets Securitization and  
Reconstruction Private Limited

V/s.

Popatlal K Jain Legal Heir of Late Smt  
Sakuben K Jain Personal Guarantor of  
Shree Daksh Jyoti Silk Mills Pvt Ltd.

SECTION 95(1) OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Due to paucity of time, the matter could not be heard. List this matter on  
**04.09.2024.**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)